

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00199/2021

Jabalpur, this Monday, the 15th day of March, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Smt. Krishna Bai Mehra
Aged about 57 yrs
Widow of Late Kishan Das
(Retired Coach Attendent)
Sagoriya, Mukam Post Bhairapur
Tehsil Seoni Malwa Distt. Hoshangabad (M.P.) **-Applicant**

(By Advocate –**Shri M.N. Banerjee**)

V e r s u s

1. Union of India, Through the General Manager
West Central Railway
Near Indira Market Jabalpur 482001

2. Divisional Railway Manager
Bhopal Division
Near Habibganj Railway Station
Bhopal 462001

3. Senior Section Engineer
Train Light/Air Conditioner
Near Habibganj Railway Station
Bhopal 462001

- Respondents

(By Advocate –**Shri A.S. Raizada**)

ORDER (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to approach the respondents.



2. Prayer allowed.
3. The Original Application is dismissed as withdrawn with liberty as aforesaid.
4. At this stage learned counsel for the applicant submits that the respondents may be directed to decide representation, if so made, along with all relevant documents, within a stipulated time. Needless to say why the respondents shall not pass the reasoned and speaking order expeditiously if such representation is made.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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